LOK SABHA UNSTARRED QUESTION NO. 2602 TO BE ANSWERED ON 17 MARCH, 2022

Revenue Earned form Petroleum Products

2602. SHRIMATI KANIMOZHI KARUNANIDHI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the total amount received by the Union Government in form of Central excise duty on petroleum products during the last five years and the current year, State and year-wise;
- (b) whether the Government has used the amount received from excise duty on petroleum products to fund free vaccination programme against Covid-19; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a): The details of the amount collected by the Union Government by levying excise duty (including cesses) on petroleum products during the last five years and current year are given as under:

Rs./Crore

Particulars	2016-17	2017-18	2018-19	2019-20	2020-21	AprSep. 2021-22
Excise Duty	2,42,691	2,29,716	2,14,369	2,23,057	3,72,970	1,70,894

Based on data from 16 major oil & gas companies (Source: PPAC)

(b) & (c): The excise duty rates on petrol and diesel have been calibrated to generate resources for infrastructure and other developmental items of expenditure keeping in view the present fiscal position.